



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P(CrI)(Suo moto)/1/2022	XXX Versus IN RE- STATE OF ASSAM AND ANR.	MR H K DAS (SC, GHC)	
ADMISSION				
2	ITA/11/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
3	WA/55/2022 CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. S BANIK MR. K P PATHAK FOR CAVEATOR
	WITH I.A.(Civil)/296/2022 in WA/55/2022	THE DEPUTY COMMISSIONER, KAMRUP METRO Versus SRI DIPENDRA ADHIKARI AND 10 ORS.	MR. R BORPUJARI	GA, ASSAM MR. S BANIK MR. K P PATHAK FOR CAVEATOR SC, FINANCE
4	WA/144/2022 CAVT./56/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR
5	WA/160/2022	BINA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM SC, INDUSTRIES
6	WA/285/2022 CAVT. NO.08972/022, FIXED, CAVT./897/2022	THE UNION OF INDIA AND 2 ORS. Versus DR. N SAHEWALLA AND COMPANY PVT. LTD. AND 2 ORS.	MR. S K MEDHI	MR G N SAHEWALLA MR M SAHEWALLA FOR CAVEATOR
7	WA/362/2022 FIXED	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM SC, REVENUE

8	WA/385/2022 CAVT. NO.13192/022, CAVT./1319/2022	FOOD CORPORATION OF INDIA AND 3 ORS. Versus BIKASH KUMAR MORE	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. U K NAIR MS. N DEY MR. N BORPATRAGOHA FOR CAVEATOR
9	WA/386/2022 CAVT. NO.14162/022, CAVT./1416/2022	AMBIA KHATUN Versus HANIFA KHATUN AND 5 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. K A MAZUMDER MR A HAI FOR CAVEATOR
10	WP(C)/1057/2022	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE
11	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
12	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
ORDERS				
13	PIL/7/2014	JOYDEB DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R K D CHOUDHURY MR.S P DEKA MR. M K SHARMA MRS.D SHARMA MS.L DEVI MS. S S SAIKIA MR.B KALITA MR G DAS	GA, ASSAM(R-1-3) MR.R DUBEY(R-4 -7) SC, FINANCE
	WITH MC/1705/2014 in PIL/7/2014	THE COMMISSIONER OF TAXES, ASSAM Versus JOYDEB DAS	MR.S P DEKA MRS.D SHARMA MR.B KALITA	GA, ASSAM MR.R DUBEY SC, FINANCE
14	PIL/47/2014 FIXED	SAHIDUR RAHMAN AND ANR. Versus UNION OF INDIA and 15 ORS,	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM(R- 3-7) C.G.C.Res. No. 10 and 11 notices returned unserved, Res. No. 9 and 12 notices issued / not appeared MR. D C BORAH(R-1, 2 & 8) MS.J HUDA MR.A T SARKAR MD.M Z SHAH(R-13) MR.H A AHMED(R-13) MR.R ALI(R-13) MDK RAHMAN ASSTT.S.G.I.
15	PIL/71/2016	KHAGESWAR CHUTIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MR. M P SARMA MR.R R GOGOI MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, P and R D
16	WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
17	PIL(Suo Moto)/9/2018	XX XX XX Versus THE STATE OF ASSAM	MR S S DEY(SC, GHC)	GA ,ASSAM

18	WP(C)(Suo Moto)/13/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
19	WA/63/2018 FIXED	THE ASSISTANT DIRECTOR (ESTABLISHMENT DIVISION) AND ANR Versus MRIDUL DEKA AND ANR	MR. M PRACHA Z ANJUM MS J SAIKIA	MR H GUPTA (R2) ASSTT.S.G.I.
20	WA/337/2018 FIXED	DIPANKAR DIHINGIA Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	SC, HEALTH
21	Review.Pet./110/2019 WITH WA/97/2015 (D/O), WP(C)/2671/2013 (D/O)	PRABAL RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. N BARUAH MR I AHMED	GA, ASSAM
22	WP(C)/4611/2020	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus UNION BANK OF INDIA AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	
23	PIL/23/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
24	PIL/44/2021 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
	WITH			
25	PIL/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
	WITH			
26	WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
27	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
28	ITA/12/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR H GUPTA	MR. S C KEYAL
29	Mat.App./36/2022 FIXED, WITH LCR	RANI SARMA Versus VIJAY SHARMA	MR. B J GHOSH MR H RAHMAN	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
30	WA/338/2022 FIXED	HABIBAR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
31	WP(C)/989/2022	RUMA SAHARIA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, N C T E

32	WITH WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
33	WITH WP(C)/386/2022	BITTU BARMAN AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG	SC, SEC. EDU.
34	WITH WP(C)/453/2022	BISHAL SHARMA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
35	WITH WP(C)/660/2022	JASMIN BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN	SC, SEC. EDU. SC, N C T E
36	I.A.(Civil)/2375/2022 FIXED in WA/9390/2022 WITH WA/9390/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/9392/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
37	I.A.(Civil)/2893/2022 FIXED ON 17.12.2022 in Cus.Ref./1/2022 WITH Cus.Ref./1/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
	WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
38	WITH Cus.Ref./2/2022 WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022 WITH I.A.(Civil)/2950/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR. S C KEYAL SC, CUSTOMS MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
39	WITH Cus.Ref./3/2022 WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANNURA	MR. S C KEYAL SC, CUSTOMS	
		THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANNURA	MR. S C KEYAL	

40	WP(C)/3474/2022	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU GA, ASSAM
HEARING				
41	WA/233/2018 FIXED, WITH WP(C)/5324/2012 (D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
42	WA/320/2018 WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
43	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR
44	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	GA, ASSAM SC, K A A C MS. S B CHOUDHURY
45	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
46	WA/239/2021 FIXED WITH I.A.(Civil)/1072/2022 in WA/239/2021	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4,5,6) MRS. S ROY (R-3,4,5,6) MR. A A AHMED (R-3,4)
47	WA/72/2022 FIXED	M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. Versus THE GENERAL MANAGER (CONS) AND ANR.	MR. R HUSSAIN MR. A A AHMED (R-3,4)	
47	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)
48	WA/110/2022 FIXED	MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS .	MR. S K MEDHI	SC, HIGHER EDU MRS. R DEVI (r-6) MR. J LASKAR (R-5) MR F Z MAZUMDER (r-6) MR R DAS
49	WA/180/2022 FIXED	NILOY BHUSAN SINGHA Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR M J QUADIR MR. K MIRA	MR. M K CHOUDHURY (r-7) MR. M KHAN (r-7) SC, CO OP MR. A BURAGOHAIN (r-7) MR. J RAHMAN (r-7)

50 WITH
WA/98/2022

THE REGISTRAR OF CO OPERATIVE
SOCIETIES, ASSAM
Versus
JIABUR RAHMAN LASKAR AND 6 ORS.

SC, CO OP
MR. S K TALUKDAR

DR. B AHMED (r-2)
MR. M KHAN
MR. N HAQUE (r-2)
MR M J QUADIR (r-2)
MR. J RAHMAN
MR. K MIRA (r-2)
MR R ISLAM

WITH
I.A.(Civil)/798/2022
in WA/98/2022

THE REGISTRAR OF CO OPERATIVE
SOCIETIES, ASSAM
Versus
JIABUR RAHMAN LASKAR AND 6 ORS.

SC, CO OP
MR. S K TALUKDAR

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1622/2019	ABDUL ALI Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2804/2019 WITH LCR	GOUTAM PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MD R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2831/2019 WITH LCR	NURULLAH @ NUR MAHAMMAD AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, NRC ASSTT.S.G.I. SC, F.T
4	WP(C)/2882/2019 WITH LCR	HAFIZA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4298/2019 B/O	PARIMAL SARKAR AND 3 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. B CHAKRABORTY MR. P C DEY MR S HUSSAIN SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WITH WP(C)/4301/2019	SUBHASINI SARKAR @ SUBHASHI Versus UNION OF INDIA AND 7 ORS.	MR. B CHAKRABORTY MR. P C DEY MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/7685/2019 B/O	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/6825/2022	MUSSTT. JAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/8058/2022	MD. ABDUL MALIK @ ABDUL MALIK KHAN Versus THE UNION OF INDIA AND 6 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/8074/2022	KHOKAN RAKSHIT@KHUKAN RAKSHIT Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/8075/2022	FATIMA BEGUM Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA R ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/8078/2022	ASHRAF SEIKH@ASRAF SEKH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/8079/2022	JAYED ALI @ MD. ZAIDER ALI @ MD. JAHED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/8090/2022	MAJID ALI @ ABDUL MAJID Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/8101/2022	AYESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/8103/2022	ATAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/8104/2022	FAYSOL AHMED CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/8108/2022	BEULA KHATUN @ MUSSTT DIL BAHATON NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
19	WP(C)/7994/2019 B/A	JALAL UDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M U MAHMUD MR. M ALI MS K GOGOI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/8317/2019 WITH LCR	KARTIK BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
WITH				
21	WP(C)/1152/2022	SWARAJEET @ SWARAJIT @ SURJIT BISWAS AND 6 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/6033/2021 B/A, WITH LCR	ASHRAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/7221/2022 FIXED, WITH LCR	MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
WITH				
	I.A.(Civil)/3467/2022 in WP(C)/7221/2022	MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

24	Review.Pet./45/2020 WITH WP(C)/227/2018 (D/O)	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	Review.Pet./3/2021 WITH LCR, WP(C)/4298/2017 (D/O)	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
26	Review.Pet./118/2021 WITH LCR, WP(C)/4369/2017 (D/O)	ALO NANDI Versus THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
27	MC/11/2022 WITH WP(C)/4989/2016 (D/O) in WP(C)/4989/2016 WITH I.A.(Civil)/3584/2022	NAZRUL HAQUE MAZARBHUIYAN Versus THE UNION OF INDIA and 7 ORS	MR. N H MAZARBHUIYAN MR.N ISLAM MS.L WAJEEDA	GA, ASSAM SC, F.T ASSTT.S.G.I.
		NAZRUL HAQUE MAZARBHUIYAN Versus THE UNION OF INDIA and 7 ORS	MR.N ISLAM MS.L WAJEEDA	GA, ASSAM SC, F.T ASSTT.S.G.I.
28	MC/12/2022 WITH WP(C)/7681/2016(D/O) in WP(C)/7681/2016	AHMUD ALI @ AHMOD Versus THE UNION OF INDIA AND 5 ORS	MR I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	I.A.(Civil)/3574/2022 in WP(C)/4419/2022 WITH WP(C)/4419/2022	MD. ASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J M SULAIMAN MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
		MD. ASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J M SULAIMAN MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	I.A.(Civil)/3605/2022 in WP(C)/6524/2022	SURHAB @ SAURAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

WITH
WP(C)/6524/2022

MD. SAURAB ALI
Versus
THE UNION OF INDIA AND 6 ORS

MR. S N TAMULI
MS. A BEGUM
P DEKA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

31 I.A.(Civil)/3634/2022
B/O, WITH LCR
in WP(C)/571/2021

LAL BHANU BIBI
Versus
THE UNION OF INDIA AND 6 ORS

MR. M KHAN

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

WITH
WP(C)/571/2021

LAL BHANU BIBI
Versus
THE UNION OF INDIA AND 6 ORS

MR. M KHAN
MR. J RAHMAN
MD J ALOM
MR R ISLAM

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

32 I.A.(Civil)/3680/2022
WITH LCR
in WP(C)/3514/2022

IATAN NESSA @ IYATUN NESSA
Versus
THE UNION OF INDIA AND 7 ORS

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY
MS H BETALA
MR I CHAKMA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

WITH
WP(C)/3514/2022

IATAN NESSA @ IYATUN NESSA
Versus
THE UNION OF INDIA AND 7 ORS

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY
MS H BETALA
MR I CHAKMA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

ORDERS

1	Review.Pet./118/2019 B/O, WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE Versus ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
---	--	--	--	--------------------------------------

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE N.K. SINGH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./238/2017	SRI MOHET HOJAI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S ALI	SC, NIA
	WITH I.A.(Crl.)/323/2021 in Crl.A./238/2017	MOHET HOJAI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD	SC, NIA
2	Crl.A./205/2017	SRI JAYANTA KUMAR GHOSH Versus THE NATIONAL INVESTIGATION AGENCY	MR.A CHOUDHURY MR.N SARKAR MS.B CHOWDHURY	SC, NIA
	WITH			
3	Crl.A./206/2017	SRI SANDIP KUMAR GHOSH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N N B CHOUDHURY MR. A CHOWDHURY MR. D CHOWDHURY MS. B CHOWDHURY	SC, NIA
	WITH			
4	Crl.A./233/2017	SRI REDAUL HUSSAIN KHAN Versus THE NATIONAL INVESTIGATING AGENCY	MR.B PRASAD MR.N D BHUYAN MR.Z ALAM MR.S U AHMED	SC, NIA
	WITH			
5	Crl.A./237/2017	SRI PHOJENDRA HOJAI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S K JAIN MR.S ALI MR.I H HAU	SC, NIA
	WITH			
6	Crl.A./256/2017	SRI AHSHRINGDAW WARISA Versus THE NATIONAL INVESTIGATING AGENCY and ANR	MS B DEVI MR. M RAHMAN MR. B PRASAD MR. K K KALITA MR S BORGHAIN MS. D PHUKAN MR. G GORLOSA MR. F ABDULLAH MR. B R DAS MR. M BORGHAIN	SC, NIA
	WITH			
7	Crl.A./257/2017	SRI JIBANGSHU PAUL Versus NATIONAL INVESTIGATING AGENCY	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, NIA

8	WITH Crl.A./259/2017	SRI NIRANJAN HOJAI Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR.N DUTTA(Sr, Adv.) MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	SC, NIA
9	WITH Crl.A./261/2017	SRI JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE NATIONAL INVESTIGATING AGENCY and ANR	MR.M RAHMAN MRS BORGHAIN MS.D PHUKAN MR.G GORLOSA MR. B DEV MR.M BORGHAIN	SC, NIA
10	WITH Crl.A./262/2017	SRI DEBASHISH BHATTACHARJEE @ BAPPI Versus THE NATIONAL INVESTIGATION AGENCY	MR.N N B CHOUDHURY MR.A CHOWDHURY MS.B CHOWDHURY	SC, NIA
11	WITH Crl.A./286/2017	SRI BABUL KAMPRAI Versus NATIONAL INVESTIGATION AGENCY	MRM HALOI MS.M DEVI MS.R BEGUM MR.P KAKATI	SC, NIA
12	WITH Crl.A./290/2017	VANLALCHHANA Versus NATIONAL INVESTIGATION AGENCY NIA	MR.Z KAMAR MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR.R MEDHI	SC, NIA
13	WITH Crl.A./305/2017	SRI GOLON DAULAGOPU Versus NATIONAL INVESTIGATION AGENCY	MR. P KATAKI MR M HALOI MS.M DEVI MS. R BEGUM	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV

THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/869/2021	ANINDOM GOHAIN AND ANR Versus THE CHAIRMAN AND MD, HUDCO LTD AND 2 ORS	MR. H RAHMAN MS P AGARWAL MS A HANDIQUE MR. B SONOWAL	MR. K BHATTACHARJEE SC, HUDCO
2	WP(C)/2301/2021	MD. MERAJUL HAQUE AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE
3	WP(C)/2481/2021	MAIZUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F K R AHMED MR J UDDIN MR F A AHMED	GA, ASSAM SC, PWD
4	WP(C)/5824/2021 FIXED	SUKUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MR. S DUTTA MR D DEKA	GA, ASSAM SC, NRHM SC, HEALTH
5	Cont.Cas(C)/563/2022	SUDEM BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
6	Cont.Cas(C)/755/2022	SHONA KHATUN Versus AMAR JYOTI NATH	MR R ISLAM	
7	WP(C)/6545/2022 B/O	REJIYA KHATUN Versus THE MOTOR ACCIDENT CLAIM TRIBUNAL NO.3, BHARALUMUKH, KAMRUP (M), AT GUWAHATI, ASSAM	MR M H AHMED MS. N SULTANA	
8	WP(C)/7098/2022	ABDUL REJAK AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH MRS. P KASHYAP	SC, CO OP
9	WP(C)/7430/2022 FIXED	MOYNA MIYA BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
10	WP(C)/7510/2022 FIXED	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
11	WP(C)/7517/2022 FIXED	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
12	WP(C)/7816/2022 FIXED	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE

13	WP(C)/7842/2022	DEBENDRA NATH SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, P W D SC, REVENUE
14	WP(C)/7848/2022 FIXED	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
15	WP(C)/7970/2022 FIXED	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
16	WP(C)/8054/2022	SODESH JIDUNG AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, PWD SC, N C HILLS
17	WP(C)/8056/2022	RAKESH SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM DY.S.G.I.
18	WP(C)/8059/2022	MD AYUB ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. AGRI. DEPTT.
19	WP(C)/8069/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	GA, ASSAM SC, AGRI. DEPARTMENT
20	WP(C)/8080/2022	JETHMAL CHORARIA Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	SC, PWD
21	WP(C)/8085/2022	SHIW NATH SINGH Versus STATE OF ASSAM AND 7 ORS	MR. M MORE MR. P K SHARMA	GA, ASSAM
22	WP(C)/8086/2022	DILIP KALITA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 2 ORS	MR. P K DAS	SC, APDCL
23	WP(C)/8088/2022	NURUL HOQUE BARBHUIYA AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, NHAI DY.S.G.I. SC, PWD
24	WP(C)/8089/2022	HASSAN SHAHRUKH AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, FOREST
25	WP(C)/8102/2022	MAHABIR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	SC, P AND R.D.
<u>ORDER (STAY VACATING)</u>				
26	I.A.(Civil)/3415/2022 FIXED in WP(C)/6412/2022 WITH WP(C)/6412/2022	RUPA BANIA AND 7 ORS Versus NABA KR SARMA AND 6 ORS. NABA KR SARMA Versus THE STATE OF ASSAM AND 14 ORS	MR. A KHANIKAR MR. T J MAHANTA MR. S U AHMED MR A HAWARI MS. M BARMAN	MR. T J MAHANTA MR A HAWARI SC, P AND R.D. GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
27	I.A.(Civil)/3551/2022 in WP(C)/5254/2022 WITH WP(C)/5254/2022	NIPUN NARAH Versus THE STATE OF ASSAM AND ANR. NIPUN NARAH Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, REVENUE GA, ASSAM SC, REVENUE

ADMISSION

28	WP(C)/1889/2014 PART-HEARD, WITH OFFICE NOTE	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
29	WP(C)/3849/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
30	WP(C)/4394/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
31	WP(C)/5724/2022 FIXED	DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD Versus THE UNION OF INDIA AND 13 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/6506/2022 B/O	SHAKTI RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. R DUBEY (R. No. 2) MR. P BORAH (r-5) MS. M BARMAN(R. No. 1 & 3) SC, ELECTION COMMISSION.
33	WP(C)/7383/2022 FIXED	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
34	WP(C)/7384/2022 FIXED	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
ORDERS				
36	Review.Pet./53/2016 WITH RSA/254/2005 (D/O)	ON THE DEATH OF DULAL CHANDRA GORE HIS SON AND PLAINTIFF SANJIB KUMAR SAH and ANR Versus SRI SUBUDH CHANDRA SARKAR and 5 ORS	MR. A C SARMA MR I RAFIQUE MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MR G BHARADWAJ MS.M BARUAH	MR G P BHOWMIK MS.M KALITA MS.P CHETIA
37	Cont.Cas(C)/29/2020	AKMAL HUSSAIN KHAN Versus MOIN UDDIN AHMED AND ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. M NATH MR. M NATH MR. P N GOSWAMI MR. P N GOSWAMI MR. A ROY MR. A BHATTACHARJEE (r- 7) MR. K P PATHAK (R- 1,3,4,5) MR. R R Gogoi MR. S SHARMA (r-7)
38	I.A.(Civil)/3373/2022 FIXED in WP(C)/1361/2022 WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
		DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
39	I.A.(Civil)/3398/2022 in WP(C)/6726/2022 WITH WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
		SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

40	WP(C)/5006/2022 FIXED	ANJUWARA AHMED Versus NAZMA AHMED AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	GA, ASSAM MR J U AHMED MR S HUSSAIN SC, ASEC
	WITH I.A.(Civil)/2809/2022 in WP(C)/5006/2022	NAZMA AHMED Versus ANJUWARA AHMED AND 3 ORS.	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY GA, ASSAM N GAUTAM
41	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM
		<u>STAY MATTERS</u>		
42	WP(C)/4028/2022 B/O	NATURE AND ANIMAL DEVELOPMENT ORGANIZATION (NADO) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR T H HAZARIKA (r-5) MR M CHETIA (r-5) MR A RASHID (r-5) MR. K ISLAM (r-5) D ROY SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/754/2022	PRANAB RONGCHONG Versus MUKESH AGARWAL AND ANR	MR. I H SAIKIA MR. K KALITA MS L HMAR	
2 WP(C)/6316/2022 FIXED	SARAIGHAT SECURITY SERVICE Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA SC, AGRI. DEPARTMENT	GA, ASSAM SC, AAU
3 WP(C)/7659/2022 FIXED	MD. KUTIBUDDIN SK AND 4 ORS Versus THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
4 WP(C)/7876/2022 FIXED	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, A S T C SC, TRANSPORT SC, FINANCE
5 WP(C)/7880/2022 FIXED	GOBIN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	SC, REVENUE SC, FINANCE
6 WP(C)/7962/2022 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR	GA, ASSAM
7 WP(C)/8046/2022 FIXED	ARINDAM BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, AGRI. DEPARTMENT
8 WP(C)/8055/2022	JAGAT SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED	GA, ASSAM SC, IRRIGATION
9 WP(C)/8063/2022	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR R DAS	SC, HEALTH SC, FINANCE
10 WP(C)/8071/2022	DIPIKA KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL MR J ISLAM	SC, IRRIGATION

11	WP(C)/8073/2022	BHABANANDA DEHINGIA Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED MR M AHMED MR Z RAHMAN	SC, AG SC, FINANCE SC, IWT
12	WP(C)/8077/2022	MD. ABDUL HANNAN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
13	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	DY.S.G.I.
14	WP(C)/8083/2022	BINA PHUKAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/8084/2022	SOURAV ATUL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
16	WP(C)/8087/2022	BASHUDHAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MD H ALI MR. P DEKA MR. M H ALI	GA, ASSAM
17	WP(C)/8091/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/8092/2022	KAMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, IRRIGATION
19	WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
20	WP(C)/8094/2022	SARALA DAS Versus THE STATE OF ASSAM AND 8 ORS	N K NEOG MR S BHARALI MR. M DAS	GA, ASSAM SC, AG SC, TREASURY SC, PWD
21	WP(C)/8095/2022	ABU SALAM NAZIM UDDIN MAZUMDAR Versus THE UNION OF INDIA AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	DY.S.G.I.
22	WP(C)/8096/2022	HUNMON SUCHEN Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MS. B DAS	GA, ASSAM SC, AG SC, FINANCE
23	WP(C)/8098/2022	SHUBHAGRAHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
24	WP(C)/8099/2022	KULAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI	GA, ASSAM
25	WP(C)/8105/2022	DEBASISH CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR H RAHMAN MS P AGARWAL M M ZAMAN MR. B J DAS	SC, P AND R.D. SC, FINANCE
26	WP(C)/8106/2022	KALUNA RONGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MRS. R RONGMEI MS. S DEVI MS. D J BORAH MR K KASHYAB	SC, WPT AND BC
27	WP(C)/8109/2022	JOY CHANDRA GOHAIN AND 17 ORS Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE

ADMISSION

28	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
29	WP(C)/8186/2017 FIXED	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2995/2022 in WP(C)/8186/2017	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 30 ORS.	MR. P K ROYCHOUDHURY MR.N G KUNDU MRG DEKA	GA, ASSAM GA, ASSAM
30	WP(C)/2251/2020	MANAB JYOTI KAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
31	WP(C)/6501/2018 B/O	BINIT KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. A B T HAQUE MR. P KAKATI	GA, ASSAM MR. B GOGOI (R- 3 & 4) MR P NAYAK (R- 3 & 4)
32	WP(C)/8268/2018 B/O	HEMANTA GOGOI AND 42 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
33	WP(C)/8802/2019 FIXED	BARNALI DIHINGIA AND ANR. Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MR H P GUWALA (R-2) ASSTT.S.G.I.
34	WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	MR. B K DAS (R-2) MR K CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/1466/2020 in WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MR. B DAS	ASSTT.S.G.I.
35	WP(C)/3406/2020 FIXED, WITH LCR	THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. Versus KAKUMONI BHUYAN AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR S CHAKRABORTY
36	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
37	WP(C)/5981/2021 B/O	DILIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
38	WP(C)/6659/2021 FIXED	BIYESH KHETRAPAL @ BIYESH BAURI Versus OIL AND NATURAL GAS CORPN. LTD. AND ANR.	MR D TALUKDAR	MR S CHAKRABORTY (R-1)

39	WP(C)/121/2022 FIXED	PRASANTA BARUA Versus THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
	WITH I.A.(Civil)/438/2022 in WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. Versus PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
40	WP(C)/1027/2022 FIXED	NAREN SAUD Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
41	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	WITH I.A.(Civil)/1487/2022 in WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
42	WP(C)/1233/2022 FIXED	MILAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM SC, P H E
43	WP(C)/3239/2022 FIXED	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM
44	WP(C)/3730/2022 B/O	BARENYA RANJAN BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. J PATOWARY MR. J PATOWARY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	WP(C)/3805/2022 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
46	WP(C)/4074/2022 B/O	SATISH KUMAR MISHRA Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	ASSTT.S.G.I.
47	WP(C)/4205/2022 FIXED	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
		ORDERS		
48	Cont.Cas(C)/50/2020 FIXED	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
49	Cont.Cas(C)/318/2022 FIXED	CHANDANA SONOWAL AND 4 ORS Versus MUKESH CH. SAHU AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	

50	Cont.Cas(C)/406/2022 FIXED	BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
51	Cont.Cas(C)/513/2022 FIXED	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	M KATAKY
52	WP(C)/2146/2022 B/O	GS 194619N JANARDAN GAUR Versus THE UNION OF INDIA AND 6 ORS	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
53	I.A.(Civil)/2362/2022 FIXED in CRP(IO)/244/2019	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. U C RABHA MR. S M SARMA
	WITH			
54	Review.Pet./7815/2021 (Filing Number)	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
	WITH			
	I.A.(Civil)/1706/2021	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	MR. A BISWAS MR R KALITA MS S AHOM
	WITH			
	I.A.(Civil)/2363/2022	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
55	WP(C)/5598/2022 B/O	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
		HEARING		
56	WP(C)/613/2013 WITH LCR, PART-HEARD, FIXED	THE DIRECTOR and ANR. Versus JITEN DAS and 15 ORS	MR.B C PATHAK MS. R B BORA MR.B PATHAK MS.B KAMAN	MR. M K SARMA (r-1 to 14) MS.P GOGOI MR.I F ALI MR.A AHMED MS.J DUTTA MS.P KALITA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023

18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3167/2022 FIXED	JUMAR ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
MOTION				
2	Tr.P.(C)/122/2022	CHANDNI SAHANI Versus MITHU KUMAR SAHANI	MR. SAILENDRA DEKA MS. J BORO MR J DAS	
3	CRP(IO)/291/2022	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
4	CRP(IO)/306/2022	M/S SUMIT HARDWARE AND ANR Versus DIPAK KR ROY AND 2 ORS	MR R HUSSAIN MR. S SHARMA MR A RAHMAN MR B DAS	
5	AB/3703/2022	SAFIDUL MIAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
ADMISSION				
6	MACApp./816/2018 FIXED	ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS	MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA	
	WITH I.A.(Civil)/3254/2018 in MACApp./816/2018	ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS	MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA	

7	Arb.A./12/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
	WITH I.A.(Civil)/3184/2022 in Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
8	FAO/55/2022 B/O	HEMENDRA BHUYAN AND 2 ORS. Versus BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3418/2022 in FAO/55/2022	HEMENDRA BHUYAN AND 2 ORS. Versus BAPUJEE COLLEGE AND 2 ORS.	MR D DEKA MR D DEKA MR N J KUMAR	GA, ASSAM SC, REVENUE
9	FAO/60/2022 CAVT. NO.11222/022,	THE ADVERTISING STANDARDS COUNCIL OF INDIA Versus CENTURY PLYBOARDS (INDIA) LIMITED	MR S KHOUND MR H K NATH MS. N BORAH	MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR
	WITH I.A.(Civil)/3734/2022 in FAO/60/2022	THE ADVERTISING STANDARDS COUNCIL OF INDIA Versus CENTURY PLYBOARDS (INDIA) LIMITED	MR S KHOUND MR H K NATH MS. N BORAH	MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR
10	MFA/116/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/3709/2022 in MFA/116/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. K GOGOI	
11	MACApp./834/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SWAPNALI BORAH @ BORAH PACHANI AND 4 ORS.	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3707/2022 in MACApp./834/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SWAPNALI BORAH @ BORAH PACHANI AND 4 ORS.	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./835/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus ASIA BEGUM AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3710/2022 in MACApp./835/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus ASIA BEGUM AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./836/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED. Versus ANU KHATUN AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	
	WITH I.A.(Civil)/3713/2022 in MACApp./836/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus ANU KHATUN AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	
14	MACApp./839/2022	MUST KULSUMA BEGUM and ANR Versus SRI PRADIP KUMAR DEKA and 3 ORS	MR. M TALUKDAR	

15	MACApp./844/2022 FIXED	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS	MR B BURAGOHAIN MR.P K GOGOI MR.N AHMED MR.J P KACHARI	
16	MACApp./845/2022	PUNYADA GOGOI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. R BORUAH	
<u>BAIL HEARING</u>				
17	AB/1187/2022	SHAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
18	AB/2701/2022 FIXED	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
19	AB/2830/2022 FIXED	AJIBOR ALI Versus THE STATE OF ASSAM	MR N RAHMAN	PP, ASSAM
20	AB/3046/2022 FIXED	SARBESH ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
21	RSA/142/2022 FIXED	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
	WITH I.A.(Civil)/2828/2022 in RSA/142/2022	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
22	RSA/189/2022	MD. ABDUL BASER AND ANR. Versus SOMRA MUNDA AND ORS.	MR. Z HAMMAD MR. N HAQUE	
	WITH I.A.(Civil)/3730/2022 in RSA/189/2022	ABDUL BASER AND ANR. Versus SOMRA MUNDA AND ORS.	MR. Z HAMMAD MR. N HAQUE	
23	RSA/190/2022	UTPAL KALITA Versus BINOY KR. BORAH	MR. I CHOUDHURY MD E AHMED	
<u>ORDERS</u>				
24	MACApp./68/2010 WITH OFFICE NOTE	SMT DURGAWATI DEVI and 3 ORS, Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL	MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR M BEZBARUAH(R-4&5) MR.D CHAKRABORTY MR.S DUTTA MR.A DEKA(R-4&5)
25	I.A.(Civil)/115/2016 FIXED in MACApp./269291/2016	ORIENTAL INSURANCE CO. LTD. Versus SMTI SUMITRA KURMI and 2 ORS,	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./269291/2016 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SMTI SUMITRA KURMI and 2 ORS		
26	I.A.(Civil)/203/2017 in CRP/289742/2017	SMT. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	

	WITH CRP/289742/2017 (Filing Number)	BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM
27	I.A.(Civil)/3731/2018 FIXED in MACApp./912/2018 WITH MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	D MONDAL
28	I.A.(Civil)/2082/2019 in RSA/3649/2019	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS.	MR. S K GOSWAMI MR R SHARMA MR. A KALITA MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
	WITH RSA/3649/2019 (Filing Number)	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS		
29	I.A.(Civil)/3208/2019 in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
30	RSA/10/2020	SRI DINANATH TALUKDAR AND 4 ORS Versus SRI SHYAMANTA TALUKDAR AND ANR	MR T LASKAR MR. N DHAR MS. U BARUAH	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY
	WITH I.A.(Civil)/167/2020 in RSA/10/2020	SRI DINANATH TALUKDAR AND 4 ORS Versus SRI SHYAMANTA TALUKDAR AND ANR	MR T LASKAR MR. N DHAR MS. U BARUAH	
31	RSA/63/2021 FIXED	SUKHENDU DAS Versus PRASENJIT GUPTA AND 21 ORS.	MR. S P CHOUDHURY MS B DEVI	
32	MACApp./98/2021 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. RANJU HANDIQUE AND 3 ORS	MR. A DUTTA MD. A AHMED MRS. P M DUTTA	A G CHOUDHURY
33	MC/7/2022 in MACApp./9494/2019	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA	
	WITH MACApp./9494/2019 (Filing Number)	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
34	Tr.P.(C)./68/2022 B/O	SMTI PHULESWARI BORO Versus NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	
35	I.A.(Civil)/80/2022 B/O in MACApp./705/2020	NRIPEN LAHKAR Versus MD. MAMTAZUDDIN AHMED AND 2 ORS	MS. A GUPTA MR. A K PURKAYASTHA MR. R ALI MR. S SHARMA MS M BHARATI D Roy	
	WITH MACApp./705/2020 (Filing Number)	NRIPEN LAHKAR Versus MD. MAMTAZUDDIN AHMED AND 2 ORS	MR. R ALI	
36	I.A.(CrI.)/801/2022 WITH LCR in CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM

	WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
	WITH I.A.(CrI.)/698/2022 in CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	PP, ASSAM
37	I.A.(Civil)/3266/2022 WITH LCR in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL MR G S BORO	MS. R D MOZUMDAR MR. A J SAIKIA MR. A J SAIKIA MR. R GOSWAMI MS. C MOZUMDAR MS. P BORTHAKUR MR D DEKA
	WITH MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	MS. R D MOZUMDAR MR. R GOSWAMI MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA MR D DEKA
	WITH I.A.(Civil)/512/2021 in MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	
	WITH CO/6/2022 in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 4 ORS.	MR. Z IQBAL MR D MONDAL	
38	I.A.(Civil)/3380/2022 in RSA/4897/2018	MD. NURMOHAMMAD Versus MD. NURUL ISLAM AND ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE
	WITH RSA/4897/2018 (Filing Number)	MD NURMOHAMMAD Versus MD NURUL ISLAM AND 3 ORS		
	WITH I.A.(Civil)/1043/2019	MD. NURMOHAMMAD Versus SRI D. MD. NURUL ISLAM AND 3 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE MR. A HUSSAIN
	WITH I.A.(Civil)/3378/2022	MD. NURMOHAMMAD Versus MD. NURUL ISLAM AND ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE
	WITH I.A.(Civil)/3379/2022	MD. NURMOHAMMAD Versus MD. NURUL ISLAM AND ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE
39	I.A.(Civil)/3708/2022 in MACApp./14834/2022	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS .	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
	WITH MACApp./14834/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS . B	MR S DUTTA	
	WITH I.A.(Civil)/14839/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS . B	MR S DUTTA	
40	I.A.(Civil)/3711/2022 in MACApp./12381/2022	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS .	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12381/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA	

	WITH I.A.(Civil)/12384/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA	
		HEARING		
41	RSA/232/2018 WITH LCR, FIXED	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
42	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
43	MACApp./342/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH
		STAY MATTERS		
44	CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
45	CRP/45/2019	RAJEN DUBEY AND 5 ORS. Versus MADHURI DUBEY AND 2 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR R ISLAM (r-1,2)
46	CRP(IO)/145/2022 FIXED	ARUN CHANDRA NATH AND ANR. Versus SMT. KHIRODA KAKATI DAS AND ANR	MR. S SHARMA MS. P TALUKDAR	MR D MAHANTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1510/2021	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) SC, I O C
2	WP(C)/6123/2021	DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LIMITED Versus OIL INDIA LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. D MOZUMDER (R-6) MR C GOGOI (R-6) MS D DEVI (R-6) SC, OIL
3	WP(C)/6678/2021	NANDINI EDUCARE Versus THE STATE OF HARYANA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MD R ALI MS N BURAGOHAIN	MR. M SMITH (r-6) MR S A HUSSAIN (r-6) SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/3717/2022 FIXED in Cont.Cas(C)/600/2020	GUNA KANTA GOGOI AND 25 ORS Versus ARAMANE GIRIDHAR AND 8 ORS	MS. N DEY	MR. D SAIKIA MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
	WITH Cont.Cas(C)/600/2020	GUNA KANTA GOGOI AND 25 ORS Versus ARAMANE GIRIDHAR AND 5 ORS	MS. N DEY	MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
ADMISSION				
5	WP(C)/4341/2016 B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MR.M DEKA MR.S HOQUE	MRS.V L SINGH SC, PWD (NH)

6	WP(C)/1736/2019 FIXED	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR. A SHARIF MR. N G KUNDU MR G DEKA MS P BARMAN MR. M ALAM	GA, ASSAM MR. S DASGUPTA SC, EXCISE DEPTT.
	WITH I.A.(Civil)/3398/2019 in WP(C)/1736/2019	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, EXCISE DEPTT.
7	WP(C)/4163/2019 FIXED	BIPUL CHANDRA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA	MS. ARUNDHATI BORA GA, ASSAM MS. D S NEOG SC, G M D A
8	WP(C)/4697/2019 FIXED	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
9	WP(C)/7494/2019 B/O	M/S. PURBANCHAL ENTERPRISES Versus THE STATE OF ASSAM AND 13 ORS.	MR. P DEKA MR. A CHETIA	MR. D SAIKIA GA, ASSAM MR. B GOGOI MR P NAYAK MR. A PHUKAN
10	WP(C)/269/2020 B/O	AJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, REVENUE
11	WP(C)/5468/2020 B/O	ABSER ALI SK. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM MR. L R MAZUMDER (R7) MR. A ISLAM (R7) SC, REVENUE
12	WP(C)/2109/2021 FIXED	RAJIB HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
13	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
	WITH			
14	WP(C)/4125/2021	M/S KAMENG ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
	WITH			
15	WP(C)/4126/2021	M/S MERO TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
	WITH			
16	WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
	WITH			
17	WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE

18	WITH WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
19	WP(C)/4145/2021 B/O	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
20	WP(C)/6139/2021 FIXED	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
21	WITH WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
22	WP(C)/6149/2021 FIXED	DEONIS KERAKETA Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
23	WP(C)/6279/2021 B/O	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE
24	WITH WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
25	WP(C)/6434/2021 FIXED	ON THE DEATH OF ABUL FOJOL PRODHANI, HIS LEGAL HEIRS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR A RAHMAN (r-7,8) SC, REVENUE
26	WP(C)/7113/2021 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
27	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
28	WP(C)/39/2022 FIXED	M/S WEB PRINTZ Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
29	WITH WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR R K MOUR (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
30	WP(C)/222/2022 B/O	M/S ARCHON POWER INFRA INDIA PVT LTD AND ANR Versus THE UNION OF INDIA AND ANR	MS S DAS MR M DEB	MR A KALITA (R2) MR. M MAHANTA (R2) ASSTT.S.G.I. SC, I O C
31	WP(C)/2449/2022 FIXED	M/S SCSE CONSTRUCTION Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.

32	WP(C)/2860/2022 WITH LCR FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
33	WP(C)/3308/2022 B/O	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
34	WP(C)/3743/2022 B/O	MANJU ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR M RANA S I AKAND	SC, P AND R.D. GA, ASSAM SC, BTC
35	WP(C)/4122/2022 FIXED	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2501/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3729/2022 in WP(C)/4122/2022	BISHAL SINGHA Versus SAHABUDDIN AND 8 ORS	MR. A S TAPADER C M DEKA	MR. T J MAHANTA MR. R MAJUMDAR MR. P SARMA, SC, AFDC, ASSAM
	WITH			
36	WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI MR. S B LASKAR MR. H A LASKAR	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
	WITH			
37	WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM MR. S B LASKAR MR. H A LASKAR SC, AFDC
	WITH			
38	WP(C)/5552/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
39	WP(C)/4469/2022 FIXED	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM

40	WP(C)/4917/2022 FIXED	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST
41	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
42	WP(C)/5441/2022 FIXED	PRAHLAD HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. K K PHUKAN MS J BORUAH	SC, P AND R.D. GA, ASSAM
43	WP(C)/5939/2022 FIXED	SONITPUR DHATRI SEWA SAMITY Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN	GA, ASSAM MR K KHANNA (R2) MS M DAS (R2)
44	WP(C)/6175/2022	PALLAB KUMAR PANDIT Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR. S K MEDHI (R1) ASSTT.S.G.I.
WITH				
45	WP(C)/6178/2022	NASREEN HUSSAIN Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
46	WP(C)/7520/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. A K DUTTA (R3) DY.S.G.I. SC, PWD
WITH				
47	WP(C)/5053/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. K GOGOI SC, PWD
WITH				
48	WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
49	WP(C)/5297/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
50	WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
51	WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
52	WP(C)/7698/2022 FIXED	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
WITH				
53	WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
WITH				
	I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

54	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MD. A MATLIB	GA, ASSAM SC, REVENUE
ORDERS				
55	Review.Pet./62/2019 WITH WP(C)/2430/2014(D/O)	GANGU ORANG Versus KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
56	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
	WITH WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
57	Review.Pet./26/2021 WITH WP(C)/7570/2013 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	MR H DAS MR H DAS MR. B C DEKA (R1)
58	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O) FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
59	I.A.(Civil)/873/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	G UDDIN	SC, REVENUE
	WITH WP(C)/2556/2014	MD. KHALIUZZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	
	WITH I.A.(Civil)/872/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN	SC, REVENUE
60	WP(C)/2599/2021	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MS. M BEGUM MR S N NATH
61	Cont.Cas(C)/134/2022 FIXED	SOMER ALI Versus BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
62	I.A.(Civil)/1393/2022 WITH WP(C)/7053/2019 (D/O) FIXED in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	
	WITH I.A.(Civil)/1390/2022	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	

63	WP(C)/1721/2022	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
64	WP(C)/1768/2022 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R-7,8,10 TO 15)
65	WP(C)/2202/2022	SHRI BASDEO Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MS S DAS JYOTISH DAS	GA, ASSAM SC, REVENUE
66	WP(C)/3391/2022 CAVT. NO.05222/022,	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S ROY (r-6) MR. M H LASKAR (r-6) M. HOSSAIN (r-6) FOR CAVEATOR
67	I.A.(Civil)/3516/2022 WITH WP(C)/6086/2022(D/O) WITH WP(C)/5901/2022 (D/O) in WP(C)/6086/2022	SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, P AND R.D. SC, BTC
STAY MATTERS				
68	WP(C)/2684/2022 FIXED	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
WITH				
69	WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
WITH				
70	WP(C)/3966/2022	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
71	WP(C)/6383/2022	IDRISH ALI AND 89 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022

19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3471/2022	AJAY SINGH AND 2 ORS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
2	Bail Appln./3473/2022	ABDUL HANIF MIYA Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
3	Bail Appln./3474/2022	SANGITA NATH AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
4	Bail Appln./3477/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
5	Bail Appln./3481/2022	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR J A KAZI	PP, ASSAM
6	Bail Appln./3482/2022	JAMSER ALI @ MD. JAMSHER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./3483/2022	BIPIN GOGOI ALIAS PUTOU GOGOI Versus THE STATE OF ASSAM	MR. R SARMA MS. J TAMULI	PP, ASSAM
8	Bail Appln./3484/2022	DIBYA JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
9	Bail Appln./3485/2022	ANU BORAH Versus THE STATE OF ASSAM	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
10	Bail Appln./3486/2022	MERRION REGON Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
11	Bail Appln./3490/2022	MOHAMAD@MOHAMMAD KHAN Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

12	Bail Appln./3493/2022	SHAHIL ISLAM@SAHIL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
MOTION				
13	Crl.Pet./1130/2022 FIXED	HIRAN ALI Versus THE STATE OF ASSAM	MS R R MUZIB MS T GHOSH	PP, ASSAM
14	Crl.Pet./1240/2022 FIXED	DIPANKAR DEB Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	PP, ASSAM
15	Crl.Pet./1276/2022	SAFIKUL KHAN@SAFIK KHAN Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
16	Crl.Pet./1278/2022	AJAY SINGH Versus DEBA KUMAR HAZARIKA AND ANR.	MR A K BHARALI MR G SAIKIA MR. R K SINGH	
17	Crl.Pet./1280/2022	MIHIR BISWAS Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR S YESMIN	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3002/2022 WITH OFFICE NOTE, FIXED	FAIZUDDIN ALI @ FAIZUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. A C RAY MR. M UDDIN	PP, ASSAM
19	Bail Appln./3119/2022 FIXED	SALEH AHMED @ MD. SALEH AHMED @ NAJU Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
20	Bail Appln./3168/2022 FIXED	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
21	Bail Appln./3262/2022 FIXED	MD. JIYARUL ISLAM @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
22	Bail Appln./3285/2022 FIXED	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
23	Bail Appln./3303/2022 FIXED	MOSSABBIR ALOM @ MOSABBIR ALOM Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
24	Bail Appln./3310/2022 FIXED	DURGESH GUPTA Versus THE STATE OF ASSAM	MR P DAS MS P MISHRA	PP, ASSAM
25	Bail Appln./3341/2022 FIXED	WASHIM KHAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
26	Bail Appln./3376/2022 FIXED	DEBABRATA CHANDRA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
27	Bail Appln./3381/2022 FIXED	SAILEN DAS Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
28	Bail Appln./3389/2022 FIXED	SAJAL DUTTA Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
29	Bail Appln./3394/2022 FIXED	MD. KHADIMUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM

30	Bail Appln./3400/2022 FIXED	NAZIRUL ALI @ NAZRUL ALI Versus THE STATE OF ASSAM	A CHOUDHURY MR A A AHMED MR N HAQUE	PP, ASSAM
31	Bail Appln./3402/2022 FIXED	SAH ALOM ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
32	Bail Appln./3422/2022 FIXED	SIAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
33	Bail Appln./3444/2022 FIXED	GIRIN CHANDRA BARUAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
35	AB/2396/2022 FIXED	LAILEE KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
36	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
38	AB/3047/2022 FIXED	KURBAN ALI AND 24 ORS. Versus THE STATE OF ASSAM	MS. P BORAH	MR. D SARMAH S. J. SAHARIAH PP, ASSAM
39	AB/3070/2022 FIXED	ABIRAN NESSA AND 4 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
40	AB/3107/2022 FIXED	MINTU NEOG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. P DEKA	PP, ASSAM
41	AB/3127/2022 FIXED	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
42	AB/3158/2022 FIXED	SHAFIKUL ISLAM @ SHAFIKUL AND 6 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
43	AB/3177/2022 WITH CASE DIARY, FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
44	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
45	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
46	AB/3213/2022 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
47	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
48	AB/3258/2022 FIXED	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
49	AB/3260/2022 FIXED	RUPA BHATTACHARYA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM

50	AB/3277/2022 FIXED	SAHID AHMED AND ANR Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	MR. N GOGOI MR B ISLAM PP, ASSAM
51	AB/3304/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
52	AB/3316/2022 WITH CASE RECORD AND CASE DIARY, FIXED	TAIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
53	AB/3319/2022 FIXED	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
54	AB/3391/2022 FIXED	BOKTAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
55	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
56	AB/3413/2022 FIXED	KURAN ALI @ RAJU KHAN Versus THE STATE OF ASSAM	MR H BEZBARUA B ALI SK	PP, ASSAM
57	AB/3486/2022 FIXED	ASADUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
58	AB/3494/2022 FIXED	ASHRAFUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
59	AB/3521/2022 FIXED	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	PP, ASSAM
60	AB/3524/2022 FIXED	ABDUL HAKIM @ HAKIM ALI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	MD R ALI MR. D BORA PP, ASSAM
61	AB/3526/2022 FIXED	HASEN ALI @ HASAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
62	AB/3545/2022 FIXED	JAMAL UDDIN @ JAMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
63	AB/3583/2022 FIXED	ARJUN CHOUHAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
64	AB/3584/2022 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL	PP, ASSAM
65	AB/3599/2022 FIXED	MD. KHURACHED ALI @ MD. KHURSED ALI AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
66	AB/3626/2022 FIXED	SHAHINUR ISLAM @ BANU MIAH AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
67	AB/3658/2022 FIXED	SAJADUR RAHMAN @ SAYEDUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4471/2021	ASHARJYA BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS MR. B KHOUND	SC, ELEM. EDU GA, ASSAM
2	WP(C)/6043/2021	DHRUBAJIT CHOUDHURY Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR H BEZBARUA MR. U SARMA	SC, D U
3	WP(C)/524/2022	SMTI NISHAMONI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR. D GOGOI	SC, SEC. EDU.
4	Cont.Cas(C)/620/2022 FIXED	SMT. LILY RANI DEVI Versus BIJOY BAISHNAB AND ANR.	DR G J SHARMA MR M CHANDA	SC, BTC
5	WP(C)/4770/2022 WITH WP(C)/444/2020(D/O) FIXED	DAMAYANTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M K SARMA MR. S B PRASAD MR G DAS	SC, ELEM. EDU SC, AG SC, BTC
6	WP(C)/5004/2022	NIREN CH. SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/5153/2022	BHARATI BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
8	WP(C)/5423/2022	ASHIK AZIZ Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA A TALUKDAR	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5688/2022	DEVAJANI DHAR Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU ASSTT.S.G.I.
10	WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
11	WP(C)/6140/2022	INDRAKALA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	SC, ELEM. EDU GA, ASSAM SC, AG
12	WP(C)/7060/2022 B/O	SYED FARUK KAIM ABDULLA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI B. M. KALITA MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM

13	WP(C)/7126/2022 FIXED	BISWAJIT NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
14	WP(C)/7457/2022 FIXED	MITHU SAHA Versus THE STATE OF ASSAM AND 5 ORS.	MR A KUNDU	SC, ELEM. EDU SC, BTC
15	WP(C)/8057/2022	GIRINDRA RAJBONSHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, SEC. EDU.
16	WP(C)/8062/2022 B/O	MAHESWAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR	SC, SEC. EDU. GA, ASSAM
17	WP(C)/8067/2022	RITUL BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	SC, ELEM. EDU
18	WP(C)/8081/2022	HAMIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, ELEM. EDU GA, ASSAM
19	WP(C)/8097/2022	BIMAL CHANDRA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. SC, FINANCE
20	WP(C)/8100/2022	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
21	WP(C)/8110/2022	GITANJALI MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, EDU
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/3687/2022 in WP(C)/6553/2022	THE PRINCIPAL CUM SECRETARY SILAPATHAR COLLEGE, AND 3 ORS. Versus PRAPHULLA SONOWAL AND 4 ORS.	MR J PAYENG MS. C BARMAN MS A PAYENG	SC, HIGHER EDU MR. B D GOSWAMI
	WITH WP(C)/6553/2022	PRAPHULLA SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR B ISLAM MR. B D GOSWAMI B. J HAZARIKA	SC, HIGHER EDU MR J PAYENG
<u>ADMISSION</u>				
23	WP(C)/7889/2017 FIXED	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
	WITH WP(C)/7030/2022	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	
25	WP(C)/3812/2020	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
26	WP(C)/4780/2020 B/O	SAHAMUMIN MOZUMDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, HIGHER EDU MR.S.P.DAS,SC, EMPLOYMENT AND CRAFTSMAN TRAINING(R.Nos. 2 & 3)
27	WP(C)/2839/2022 FIXED	SHOHID ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
28	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU

29	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
<u>BAIL HEARING</u>				
30	AB/3574/2022 FIXED	RANJAN GHOSH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
<u>ORDERS</u>				
31	Cont.Cas(C)/227/2016	MD. ATOWAR RAHMAN Versus R.C. JAIN and 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.A DEKA(R-2)
32	Cont.Cas(C)/113/2019	AMBIKA PATRA Versus PREETOM SAIKIA AND 2 ORS	MRS P BARMAN MRS P RAI MR H BEZBARUA MR. U SARMA	MR J ABEDIN MR. S P BHATTACHARJEE MR. B DEORI (R-4) MS. N M SARMA MR. C BHATTACHARYYA
33	Cont.Cas(C)/660/2019	ABDUS SAMAD Versus PRITHIRAJ CHAKI and Anr.	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY MS. C BORDOLOI	
34	WP(C)/1443/2019	NO. 1 BARDOULGURI LP SCHOOL Versus THE STATE OF ASSAM AND 6 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, SEC. EDU. SC, SEC. EDU.
35	WP(C)/3807/2019 B/O	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MD. A H LASKAR	SC, ELEM. EDU MR. S. BORA (SC, SSA, ASSAM) MR. S P BHATTACHARJEE(R-2)
WITH				
36	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
37	WP(C)/5061/2019	HITENDRA NATH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
38	WP(C)/52/2021 CAVT. NO.00032/021,	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
39	Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI Versus PREETOM SAIKIA, IAS AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR. K GOGOI (r-3) MR S DAS (r-3)
40	WP(C)/3500/2021	NIKUNJA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU
41	Review.Pet./167/2022 WITH CRP(IO)/181/2022(D/O)	ANANTA RAM MEDHI Versus DEEKSHA SHOME @ ROY (MINOR) AND 2 ORS. F	MS. K M SAIKIA MS J KUMARI	
42	Cont.Cas(C)/471/2022	DR. LOKMAN ALI Versus DHARMA KANTA MILI	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	MR. K GOGOI MR S DAS
43	I.A.(Civil)/3679/2022 in WP(C)/531/2020	ON THE DEATH OF ABDUL MAZID SK HIS WIDOW NAMELY HASINA BIBI Versus THE STATE OF ASSAM AND 9 ORS.	MRS R BEGUM MS A HUSSAIN MS A HUSSAIN MR S ISLAM	SC, ELEM. EDU SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3470/2022	INNAS ALI Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MR R A AHMED MR M AHMED	PP, ASSAM
2	Bail Appln./3472/2022	BIPLAB DAS Versus THE STATE OF ASSAM	MS. P BASFORE MS. P ADHIKARI MR B SARKAR	PP, ASSAM
3	Bail Appln./3475/2022	PRADEEP KUMAR KHILLAR Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
4	Bail Appln./3476/2022	KHAGESWAR BORO AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	Bail Appln./3478/2022	FIDDUS AI@FIRDUS ALI Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED MS.D SAIKIA	PP, ASSAM
6	Bail Appln./3479/2022	RAJESH DAS Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
7	Bail Appln./3480/2022	SAGAR BISWAS Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
8	Bail Appln./3487/2022	TANJUL HOQUE AND ANR Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
9	Bail Appln./3488/2022	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./3491/2022	SANKAR MEDHI AND ANR. Versus STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM

11	Bail Appln./3492/2022	MD. ABDUL JABBAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
12	Bail Appln./3494/2022	MD. IMDADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
13	Bail Appln./3495/2022	TASDIQUR RAHMAN Versus STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
14	Bail Appln./3496/2022	DIBAKAR MALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./3498/2022	SAYAN DUTTA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

MOTION

16	Tr.P.(CrI.)/43/2022	RATNESWAR BANIA Versus MD SAIBUL HOQUE	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
17	AB/3704/2022	AJGOR ALI @ AJGOR ALI SK AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
18	AB/3706/2022	SULEMAN HOQUE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
19	AB/3708/2022	MD. AYNAL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
20	AB/3709/2022	KISHORE KUMAR CHETRY Versus THE STATE OF ASSAM	MR. S SHARMA MS. P TALUKDAR	PP, ASSAM

BAIL HEARING (BA)

21	Bail Appln./2460/2022 WITH LCR, FIXED	SANJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
22	Bail Appln./2517/2022 WITH OFFICE NOTE, LCR FILES, B/O	MAINUDDIN AHMED Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
23	Bail Appln./2537/2022 WITH LCR, FIXED	BAIJU THAKUR Versus UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB
24	Bail Appln./2560/2022 WITH OFFICE NOTE, LCR FILES, FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
25	Bail Appln./2612/2022 FIXED	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
WITH				
26	Bail Appln./2611/2022	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
WITH				
27	Bail Appln./3123/2022	AMINUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
WITH				
28	Bail Appln./3348/2022	HANNAN SK @ ABDUL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY MR Z RAHMAN MR S PRODHANI	PP, ASSAM

29	WITH AB/3406/2022	ABDUL BATEN MOLLAH AND 6 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	Bail Appln./2797/2022 WITH LCR FILES, FIXED	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
31	Bail Appln./2809/2022 WITH LCR, FIXED	MUZAHARUL ISLAM @ MD. MUZAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M S ALAM	MR. N UDDIN (r-2) MR. M ISLAM (r-2) PP, ASSAM
32	Bail Appln./2852/2022 WITH LCR AND CASE DIARY, B/O	ALMASH ALI @ MD. ALMASH ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
33	Bail Appln./3003/2022 FIXED	NUR AHMED ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
34	Bail Appln./3157/2022 FIXED	UBAYDULLHA AHMED LASKAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. J ROY MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
35	Bail Appln./3172/2022 FIXED	HASEM ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
36	Bail Appln./3276/2022 FIXED	AJIT NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
37	Bail Appln./3293/2022 FIXED	MD. ZAKIRUL ISLAM @ ZAKIR Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
38	Bail Appln./3297/2022 FIXED	MD. BASHIR KHAN Versus THE STATE OF ASSAM	MS. SOMILA	PP, ASSAM
39	Bail Appln./3309/2022 WITH OFFICE NOTE, FIXED	ABDUL MOTLEAB @ MUTALEB ALI @ BABU Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
40	Bail Appln./3322/2022 FIXED	SHAHIN JAMAL @ SAHIN JAMAL Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY MS S PATAR	PP, ASSAM
41	Bail Appln./3324/2022 FIXED	SOKMAN FOKIR AND ANR Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
42	Bail Appln./3329/2022 WITH LCR , FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
43	Bail Appln./3350/2022 FIXED	MD. DELBOR HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
44	Bail Appln./3355/2022 FIXED	MD. SARFORAS ANSARY Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
45	Bail Appln./3362/2022 FIXED	SUBHASH KUMAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
46	Bail Appln./3407/2022 FIXED	SABURUDDIN ALI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
47	Bail Appln./3434/2022	KHUDBAR ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

48	WITH Bail Appln./3435/2022	MASUR UDDIN PARAMANIK Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>BAIL HEARING</u>				
49	AB/2736/2022 B/O	MD. ANTAB ALI Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
50	AB/2747/2022 FIXED	ALBERT HEREN AND ANR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MR MINTU SAIKIA	PP, ASSAM
51	AB/2890/2022 FIXED	RAHIM BADSHA Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
52	AB/3033/2022 WITH CASE RECORD, FIXED	MD. MAJADIL ALI @ JITU ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	MR K P PATHAK, ADDL. SPECIAL PP, FOREST DEPTT PP, ASSAM
53	AB/3156/2022 FIXED	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
54	AB/3436/2022 FIXED	OMAR FARUQUE Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
55	AB/3453/2022 FIXED	JAMIR ALI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
56	AB/3475/2022 FIXED	LAKHYAJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
57	AB/3567/2022 FIXED	SANJAY KAKATI AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
58	AB/3569/2022 FIXED	GAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. S MEDHI	PP, ASSAM
59	AB/3578/2022 FIXED	BINITA DEORI Versus THE STATE OF ASSAM	MR. S K DEORI	PP, ASSAM
60	AB/3590/2022 FIXED	PALLAB SAIKIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM
61	AB/3598/2022 FIXED	MD. NEKIBUR RAHMAN @ MD. NAKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MR. J BARMAN	PP, ASSAM
62	AB/3612/2022 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
63	AB/3618/2022 FIXED	ABUBAKAR SIDDIK MIAH Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
64	AB/3655/2022 FIXED	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<u>ORDERS</u>				
65	Tr.P.(CrI.)/41/2022 FIXED	RAJU KALITA AND 2 ORS Versus JONMONI DAS	MS. R CHOUDHURY MR N RAHMAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1323/2021 in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST
ORDER NO STEPS				
2	WP(C)/4411/2021	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
3	WP(C)/5903/2021	KHAGENDRA NATH DAS Versus THE BHARAT SCOUTS AND GUIDES AND 3 ORS	MR. S K DAS MR D BARMAN	MR. K N CHOUDHURY (R-2) MR. J PATOWARY (R-2, 3) MR. S S ROY (C.G.C., R-1) FOR CAVEATOR
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/3669/2022 in WP(C)/7106/2022	MRIDUL HAZARIKA AND 3 ORS. Versus PANKAJ BORUAH AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	MR. S K TALUKDAR SC, HEALTH
	WITH WP(C)/7106/2022	PANKAJ BORUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
ADMISSION				

5	WP(C)/5238/2014 FIXED	SATYA NARAYAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA SC, REVENUE AND DISASTER MANAGEMENT DEPT, (MR. R. BORPUJARI) MRS.A VERMA MR.N KHATANIAR
6	WP(C)/3828/2018 FIXED, WITH WP(C)/5436/2019 (D/O), WP(C)/6477/2019 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
7	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
8	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
9	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
10	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
11	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
12	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE

13	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
14	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
15	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
16	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
17	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
18	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
19	WP(C)/2923/2019 FIXED	ANAMUL HAQUE MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR. P J GOGOI	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT.
20	WP(C)/2953/2019 FIXED	SAMSUL ALAM BARLASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT.
21	WP(C)/2440/2020 B/O	NAYAN JYOTI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM SC, FOREST
22	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
23	WP(C)/5013/2020	SRIMATI ARUNIMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
24	WITH WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
25	WITH WP(C)/8423/2019	AJOY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH

26	WITH WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
27	WITH WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
28	WITH WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
29	WITH WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
30	WITH WP(C)/9198/2019	OM BAHADUR CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
31	WITH WP(C)/9377/2019	SRI APURBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
32	WITH WP(C)/9388/2019	SRI NABAJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
33	WITH WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
34	WITH WP(C)/2315/2020	PRADIP BORGOHAIN AND 91 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
35	WP(C)/837/2021 B/O	MAMONI GOGOI (BORGOHAIN) @ MAMONI GOGOI @ MAMONI BORGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
36	WP(C)/1056/2021 B/O	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
37	WP(C)/1408/2021 B/O	RENU PROVA CHETIA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
38	WP(C)/1455/2021 B/O	JINU BEZBORA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
39	WP(C)/2159/2021 B/O	PRAWAWATI BORAH (CHUTIA) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
40	WP(C)/4435/2021	YOUSUF ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
41	WP(C)/5345/2021 WP(C) 5331/2021(D/O), B/O	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
42	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
43	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM

44	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
45	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
46	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
47	WP(C)/6812/2021	TUTU KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. M BISWAS MS B BORA MS M DAS	ASSTT.S.G.I.
48	WP(C)/7109/2021 B/O	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
49	WITH WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
50	WITH WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
51	WP(C)/1829/2022 B/O	ATUL BANSAL Versus STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MR D DEKA	MR S S SHARMA MR. H BURAGOHAIN
52	WP(C)/1947/2022 B/O	MOHAMMED ANSARI Versus THE UNION OF INDIA AND 2 ORS.	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
53	WP(C)/2468/2022 FIXED	ALL ASSAM GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
54	WP(C)/3447/2022 B/O	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
55	WP(C)/3880/2022 B/O	NIKUNJA BIHARI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, PWD
56	WP(C)/4232/2022 B/O	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
57	WP(C)/4445/2022 FIXED	BEDANTA KALITA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
58	WITH WP(C)/4409/2022	CHANDAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
59	WITH WP(C)/4428/2022	MASUD AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
60	WITH WP(C)/4444/2022	SMTI JUTIKA BEZBARUAH AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC

61	WITH WP(C)/4953/2022	KAPIL DEV CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
62	WITH WP(C)/4958/2022	MAFIZUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
63	WITH WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.
64	WITH WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
65	WITH WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD
66	WP(C)/5047/2022 FIXED	MS RADHIKA RABIDAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
67	WITH WP(C)/1320/2022	RADHIKA RABIDAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
68	WP(C)/5199/2022 B/O	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
69	WP(C)/5323/2022 B/O	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
70	WP(C)/6315/2022 B/O	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
71	WP(C)/6461/2022 B/O	SUJAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. T BEGUM	SC, AG SC, P W D SC, FINANCE
72	WP(C)/6988/2022 B/O	19852129 SRI BALDEV SINGH @ BALADAB SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
ORDERS				
73	Cont.Cas(C)/137/2016	LANKESWAR NATH Versus MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIR(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
74	Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR.KHAYERUDDINR-2 MR.M BORAH(R-1)

75	WITH Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.N HAQUER-2 MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR.KHAYERUDDIN(R-2)
76	Cont.Cas(C)/408/2019	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
77	WP(C)/2214/2021	PRABODH BORAH Versus BISWANATH CHARIALI MUNICIPAL BOARD AND 3 ORS	MR. R D BHUYAN MR. A MEDHI MS E B GOGOI	GA, ASSAM
78	Review.Pet./175/2022 FIXED, WITH WP(C)/6721/2018 (D/O), WP(C)/4733/2018 (D/O), WP(C)/3186/2013 (D/O)	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
79	Cont.Cas(C)/317/2022 FIXED	LALHRILMAWI HMAR AND ANR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
80	WITH Cont.Cas(C)/125/2022	LAKHESWAR KAKATY Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MR D KALITA
81	WITH Cont.Cas(C)/126/2022	JATIN GOGOI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MR D KALITA
82	WITH Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH Versus ANAMIKA TAMULI AND 2 ORS.	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
83	WITH Cont.Cas(C)/146/2022	SUNIL BARGOHAIN @ SUNIL BORGHAIN Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
84	WITH Cont.Cas(C)/147/2022	ROGENDRA KEMPRAI @ RAGENDRA KEMPRAI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
85	Cont.Cas(C)/413/2022 FIXED	SPANDAN DAS AND 30 ORS Versus RAKESH KUMAR AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR D KALITA (r-1) MR. D NATH (r-1) MR P SHARMAH (r-3)
86	WP(C)/2733/2022	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
HEARING				
87	WP(C)/479/2013 B/O	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI

WITH
MC/1262/2014
in WP(C)/479/2013

THE NORTH EASTERN REGIONAL
INSTITUTE OF WATER AND LAND
MANAGEMENT and 3 ORS.

MR.M K CHOUDHURY
MR.N BARUAH
MR.A BARKAKATI

MRD C CHAKRABORTY
MR.D K SAIKIA
C.G.C.
ASSTT.S.G.I.

Versus
SMTI MAMONI BORAH

88 **WITH**
WP(C)/2751/2013

UTTAM KAKATI and 9 ORS
Versus
THE UNION OF INDIA and 5 ORS

MR.M K CHOUDHURY
MR.N BARUAH
MRP BHARDWAJ
MR.A BARKAKATI

MRD C CHAKRABORTY
C.G.C.
MS.H TERANGPI
ASSTT.S.G.I.

WITH
I.A.(Civil)/2317/2021
in WP(C)/2751/2013

SAHIDA BEGUM
Versus
UTTAM KAKATI AND 14 ORS.

MR.N H MAZARBHUYAN
MR.N ISLAM
MR.K MIRA
MS.L WAJEEDA

ASSTT.S.G.I.

89 WP(C)/7411/2013
B/O

RAMESH PRASAD and ANR.
Versus
THE STATE OF ASSAM AND 2 ORS

MR. R P SARMAH
MR. P N SHARMA
MS S P CHETRY

MS.B BHUYAN
SC, PWD

90 WP(C)/152/2021
B/O

SUSHITA PAUL DHAR
Versus
THE STATE OF ASSAM AND 5 ORS

GA, ASSAM

STAY MATTERS

91 WP(C)/4172/2022

DIPI GOSWAMI
Versus
THE STATE OF ASSAM AND 3 ORS

MR G RAHUL
MR. D M NATH

MR B D DAS
GA, ASSAM
MR H K SARMA
B B HUSSAIN
MR S BORA
SC, REVENUE

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1040/2016 FIXED	PUTUL BORUAH Versus STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
2	Crl.Pet./352/2019 WITH LCR 2 FILES, AND CASE DIARY, FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
3	Crl.Pet./1273/2019	ILU BEGUM AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	MR D K BORDOLOI MS. J PAUL PP, ASSAM
4	Crl.Pet./481/2020 WITH LCR 1 FILE	MD. RAHIM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	MR. D P BORAH MS. S BORO PP, ASSAM
5	Crl.Pet./454/2021 FIXED	PRADIP BARUA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DUTTA	MR. S D PURKAYASTHA (R-2,3) MR S CHOUDHURY (R-2,3) PP, ASSAM
6	Crl.Pet./655/2021 WITH LCR 2 FILES, FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
7	Crl.Pet./74/2022 B/O	RASTUM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
8	Crl.Pet./149/2022	PROSENJIT DEY LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR T KALITA (R-2) MR. A SAIKIA (R-2) MR. N K DAS (R-2) MR. A S ALI (R-2) MR. J ISLAM (R-2) PP, ASSAM

9	Crl.A./193/2022 WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/448/2022 in Crl.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N BORUAH	PP, ASSAM
10	Crl.Pet./194/2022 WITH LCR 2 FILES	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR JEKIRUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. N BORUAH MR T H HAZARIKA MR. S N TAMULI MR M CHETIA MS. A BEGUM MR A RASHID MR. K ISLAM MR N AHMED P DEKA	PP, ASSAM
11	Crl.A./307/2022	SRI KHIRENDRA KUMAR NATH Versus BHUSHAN NATH (BHUBAN) AND 5 ORS	MRS M D CHOWDHURY MS. R K SAINI	PP, ASSAM
12	Crl.Pet./477/2022 WITH LCR 3 FILES WITH	ASHIM KUMAR BHATTACHARJEE AND 2 ORS. Versus THE CENTARL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. A K PURKAYASTHA MR. R HAZARIKA MR. S SHARMA MS M BHARATI	MR. S C KEYAL SC, ED SC, CBI
13	Crl.Rev.P./47/2022 WITH	NUR MOHAMMAD Versus ENFORCEMENT DIRECTORATE GOVT. OF INDIA	MR. K N CHOUDHURY MR I RAFIQUE MS. M MEDHI	SC, ED
14	Crl.Rev.P./50/2022 WITH	NAVEEN KUMAR GUPTA AND ANR Versus ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	SC, ED
15	Crl.Pet./434/2022	VIPIN SINGHAL AND 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MS. B S GOYAL MR. A J HAZARIKA	SC, ED SC, CBI
16	Crl.Pet./838/2022 WITH LCR 32 FILES WITH	SANJIB SARMAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
17	Crl.Rev.P./59/2014	SANJAY KUMAR JANA Versus THE STATE OF ASSAM and 9 ORS	MR.G N SAHEWALLA MR.P BORA MR. M K DAS MS.R JAIN MR.P DEKA MS J SAIKIA MD.ASLAM	MR. N ZAMAN (R9) MR. A GANGULY MR. A GANGULY MR.P SUNDI MR. H. BURAGOHAIN (R-7) MR.B D DEKA MS.D DEKA MR T CHHETRI (R9) MS A DEVI (R-7) MS. H BORAH (R-7) B. CHETRY PP, ASSAM
18	Crl.Pet./981/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
19	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/152/2022 CAVT. NO.08262/022,	AFTAR UDDIN AND ORS Versus ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. M H RAJBARBHUIYAN MRS. R CHETRI FOR CAVEATOR

WITH
I.A.(Civil)/3124/2022
in RSA/152/2022

AFTAR UDDIN AND ORS
Versus
ANAM UDDIN AND ORS.

MR. P D NAIR
MR. P D NAIR
MR G ALAM
S R A NASER
MS F AHMED

ORDERS

- 21 Crl.Pet./458/2020
WITH LCR 2 FILES, FIXED
JITUMONI DEKA
Versus
CHITRA BORDOLOI AND 2 ORS.
MR. B PHUKAN
MR A SHARMA
PP, ASSAM (R3)
- 22 Crl.Pet./217/2021
WITH LCR 1 FILE
ABDUL AWAL
Versus
THE STATE OF ASSAM AND 2 ORS
MR. M A SHEIKH
MD. M H CHOUDHURY
K U AHMED
MS F INTAZ
PP, ASSAM
- 23 I.A.(Crl.)/443/2021
WITH OFFICE NOTE, LCR 5 FILES
in Crl.A./171/2021
WITH
Crl.A./171/2021
MD. RANU AHMED
Versus
THE STATE OF ASSAM AND ANR.
MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH
PP, ASSAM
- 24 Crl.A./49/2022
WITH OFFICE NOTE, LCR 6 FILES
JALIL @ ABDUL JALIL
Versus
STATE OF ASSAM AND ANR.
MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH
PP, ASSAM
- WITH**
I.A.(Crl.)/132/2022
in Crl.A./49/2022
JALIL @ ABDUL JALIL
Versus
STATE OF ASSAM AND ANR.
MR M H AHMED
MS. N SULTANA
PP, ASSAM
- 25 Crl.A./240/2022
WITH OFFICE NOTE, LCR 4 FILES
MD. RANA ALI @ RANA AHMED @
KHOLILUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR.
MR R DAS
PP, ASSAM
- WITH**
I.A.(Crl.)/581/2022
in Crl.A./240/2022
MD. RANA ALI @ RANA AHMED @
KHOLILUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR.
MR R DAS
PP, ASSAM
- 26 Crl.Pet./502/2022
JAYANTA PAUL
Versus
THE STATE OF ASSAM AND ANR
MR. S DAS
MRS. A DAS
MS. P ADHIKARI
PP, ASSAM
- WITH**
Crl.Pet./67/2021
JAYANTA PAUL
Versus
THE STATE OF ASSAM AND ANR
G UDDIN
MR. S DAS
MS. P ADHIKARI
PP, ASSAM
- 28 I.A.(Crl.)/635/2022
WITH OFFICE NOTE, LCR 5 FILES,
B/O
in Crl.A./264/2022
WITH
Crl.A./264/2022
SOMED ALI
Versus
THE STATE OF ASSAM AND ANR.
MR. M A SHEIKH
MR M H CHOUDHURY
K U AHMED
MS F INTAZ
PP, ASSAM
- 29 I.A.(Crl.)/797/2022
WITH LCR 1 FILE
in Crl.Pet./542/2022
WITH
Crl.Pet./542/2022
DIPAK DEY
Versus
THE STATE OF ASSAM AND ANR
MR. S C BISWAS
MS. J GHOSH
PP, ASSAM
- WITH**
Crl.Pet./542/2022
DIPAK DEY
Versus
THE STATE OF ASSAM AND ANR
MR. S C BISWAS
MS A DAS
MS. J GHOSH
MR. A K DAS
MR. RAJARSHEE DE (r-2)
PP, ASSAM
- 30 I.A.(Crl.)/804/2022
in Crl.Pet./1001/2018
TARUN DAS SARMA
Versus
THE STATE OF ASSAM AND 7 ORS.
MR. R BORA
PP, ASSAM

	WITH Crl.Pet./1001/2018	TARUN DAS SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P N GOSWAMI MR. R R Gogoi	PP, ASSAM
				<u>HEARING</u>
31	Crl.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
	WITH Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
	WITH Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
34	Crl.A./193/2011 WITH LCR 3 FILES	THE STATE OF ASSAM Versus KHAIRUL ISLAM CHOUDHURY @ FAKRUL ISLAM,	PP, ASSAM	MR.F K R AHMED MR.A CHOUDHURY MRA A LASKAR
35	Crl.A./9/2012 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	HARISH CHANDRA NATH Versus THE STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
36	Crl.A./338/2015 WITH LCR 4 FILES, B/O	MD ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.A M KHAN(R-2) MR.R ALIR-2 PP, ASSAM
37	Crl.A./219/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MS.D SAIKIA (LEGAL AID R-2) PP, ASSAM
	WITH I.A.(Crl.)/572/2021 in Crl.A./219/2021	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MS.D SAIKIA(LEGAL AID R-2) PP, ASSAM
38	Crl.Pet./120/2022 WITH LCR 4 FILES, B/O	NIRMALI SAIKIA AND 7 ORS. Versus AJIT BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. D DAS SR. ADV MR S KOUND MR H K NATH
				<u>STAY MATTERS</u>
39	Crl.Pet./920/2017	MUSHARAF HUSSAIN KHAN Versus THE STATE OF ASSAM and ANR.	MR.M A I HUSSAIN MR A R BHUYAN	PP, ASSAM
40	Crl.Pet./1472/2019	LAVAJYOTI BORA Versus THE STATE OF ASSAM AND ANR.	MR B K SINGH MS. D PEGU	PP, ASSAM
41	Crl.Pet./218/2021 WITH LCR 2 FILES	BABLU KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
42	Crl.Pet./229/2021 WITH LCR 1 FILE	DR SUNIL CH SARMAH Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
43	Crl.Pet./380/2021	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
44	Crl.Pet./478/2022	LAKHIMI SARMA BORA Versus SRI ABHIJIT SHARMA	MR. P K MEDHI MR. S K TALUKDAR MS. S T BOKTH	
45	Crl.Pet./689/2022	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
46	Crl.Pet./719/2022	NILITPAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	PP, ASSAM

47 Crl.Pet./820/2022

BIJU KUMAR BORAH @ BIJU KR BORAH

MR H MAURYA

PP, ASSAM

Versus

MR J HUSSAIN

THE STATE OF ASSAM AND ANR

MR. L HUSSAIN

48 Crl.Pet./1005/2022

BIRENDRA KUMAR JHA

MR. A CHAUDHURY

MR. N DEKA (R2)

Versus

MR. P K DAS

THE STATE OF ASSAM AND ANR

MR. D BORA

PP, ASSAM

MR. N MAHAJAN

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3489/2022	MD. ELIYASH ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
2	Bail Appln./3497/2022	RAJIBUL SIKDAR Versus THE STATE OF ASSAM	MR. K MIRA MR. A A MONDAL MR. F RAHMAN	PP, ASSAM
MOTION				
3	Crl.Pet./547/2022 WITH LCR 2 FILES	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
4	Crl.Rev.P./587/2022	DEBAL DHAR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MS B B AHMED MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
5	Crl.Rev.P./588/2022	ANJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
6	Crl.Pet./652/2022	RUKIYA SWOBNAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	S YESMIN T BORA	PP, ASSAM
7	Crl.Pet./1113/2022	BAKKAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
8	Crl.Pet./1211/2022	AJAY SINHA ROY Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
9	Crl.Pet./1272/2022 B/O	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. J GHOSH	PP, ASSAM

10	Crl.Pet./1275/2022	ABDUL LATIF CHOUDHURY @ LATIF KERANI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
11	Crl.Pet./1279/2022	MOONSOON BORKAKATI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY	PP, ASSAM
12	AB/3579/2022	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
13	AB/3707/2022	HABIL ALI Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
ADMISSION				
14	Crl.Rev.P./96/2022 WITH LCR 2 FILES, FIXED	BHUPENDRA KUMAR DAS Versus DIPANJALI CHETIA	MR SISHIR DUTTA MR. H N SARMA	MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Crl.)/788/2022 in Crl.Rev.P./96/2022	DIPANJALI CHETIA Versus BHUPENDRA KUMAR DAS , MD. RAJU ALI @ TIKIRA	MR. S K KEJRIWAL	MR. S DUTTA
15	CRL.A(J)/113/2022	MD. RAJU ALI @ TIKIRA Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
16	Crl.Rev.P./546/2022 WITH LCR 2 FILES, FIXED	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./3210/2022 FIXED	RAJA DEY Versus THE STATE OF ASSAM	MR G PEGU MS. S DOLEY	PP, ASSAM
18	Bail Appln./3294/2022 FIXED	BILALUDDIN ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM	MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
19	Bail Appln./3319/2022 FIXED	SAFIKUL HAQUE @ SAHIL AKHTAR Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
20	Bail Appln./3332/2022 FIXED	JAYNAL @ JAYANAL ABADIN Versus THE STATE OF ASSAM	MR. N SHARMA MR. B PEGU	PP, ASSAM
21	Bail Appln./3363/2022 FIXED	MD. FAIZUR RAHMAN @ FAIZUR AND 2 ORS Versus THE STATE OF ASSAM	MR F K R AHMED M U BARBHUYAN	PP, ASSAM
22	Bail Appln./3377/2022 FIXED	BILKIS BEGUM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
23	AB/2765/2022 FIXED	MATLEB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM
24	AB/2937/2022	IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
25	AB/3090/2022 FIXED	TAPAN CHANDRA BORA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
26	AB/3202/2022 FIXED	NABIN TAYE Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. K P GOGOI MR. B N DEKA	PP, ASSAM
27	AB/3265/2022 FIXED	HABIBUR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

28	AB/3301/2022 FIXED	SHIVAM @ SATYAJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
29	AB/3342/2022 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
30	AB/3443/2022 FIXED	JOYMAN BIBI Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
31	AB/3451/2022 FIXED	SUPRAVA PATHAK AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
32	AB/3477/2022 FIXED	MD. FIRUJ ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
33	AB/3479/2022 FIXED	DHANTI BARUAH @ MOINA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
34	AB/3518/2022 FIXED	AHAMMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A K AHMED MR. N HUSSAIN	PP, ASSAM
35	AB/3557/2022 FIXED	RAHIM BADSH AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/3559/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
37	AB/3563/2022 FIXED	MD. MOJIBUR @ MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
38	AB/3659/2022 FIXED	KABITA DEVI . Versus THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM

STAY MATTERS

39	Crl.Rev.P./311/2018 WITH LCR 3 FILES, FIXED	J Aidul Islam @ Jahidul Islam Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR J ISLAM (R2) MR. T MOHAMMAD (R2) PP, ASSAM
40	Crl.Rev.P./175/2019 WITH LCR 4 FILES, FIXED	Bhujyoti Baishya Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022

17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022